

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100087/2018	The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza	
(Main Matter REMAND APPL POCSO/0101050/2017)				
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100234/2015	The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana	
3	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
<u>HEARING</u>				
4	ABA	102049/2019	Soheb Mustaq Naik And 2 Others Vs State R C F Police Station	Lawyers Chamber
5	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
6	ABA	100311/2020	Sandeep Subhash Prajapati And 5 Others Vs State Santacruz Police Station	Raees Uddin Khan
<u>EVIDENCE PART HEARD</u>				
7	POCSO SPL CASE	100118/2016	THE STATE OF D.B. MARG POLICE STATION. Vs MAHEFUZ IRFAN ANSARI	
8	POCSO SPL CASE	100263/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs VISHAL HARI TAIYDE	
9	POCSO SPL CASE	100280/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. DANISH MOHD. SHAMSHUDDIN PATHAN.	

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10	POCSO SPL CASE	100287/2016	THE STATE OF BYCULLA POLICE STATION. Vs MOHD. ANWAR ABDUL SATTAR SHAIKH @ SULTAN	
11	POCSO SPL CASE	100292/2016	THE STATE OF WADALA T .T POLICE STATION. Vs MOBIN SAMAD KHAN	
12	POCSO SPL CASE	100296/2018	The State of Bhandup Police Station Vs Vasanna Abraham Ulitra	zz
13	POCSO SPL CASE	100665/2018	The State of BKC Police Station Vs Sherali @ Baba Yasin Shaikh	PP
<u>EVIDENCE</u>				
14	POCSO SPL CASE	100535/2017	The State Khar Police Station Vs Ajit Alekzander Kerketta	
<u>CHARGE</u>				
15	POCSO SPL CASE	100317/2016	THE STATE OF GAMDEVI POLICE STATION. Vs KRUNAL NIMESH DESAI	
16	POCSO SPL CASE	100360/2017	M.R.A.MARG POLICE STATION Vs SANIL DEEPAK KAMBLE	
17	POCSO SPL CASE	1000363/2018	The State of Wadala Police Station Vs Heersingh Kalyansingh Rathod	z
<u>ORDER</u>				
18	ABA	100323/2020	Anusaya Vishnu Ingale And Anr. Vs State Trombay Police Station	Ganesh B Shinde
<u>REPLY/SAY</u>				
19	CRI BAIL APPLN	100616/2020	Sagar Changdev Shedge --- Applicant Vs The State of Maharashtra - Tilak Nagar Police Station --- Respondent	Babu Singh

APPEARANCE

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20	POCSO SPL CASE	100444/2017	The State Trombay Police Station Vs Vishal Gajanan Acharya	
21	POCSO SPL CASE	100559/2017	The State Kurla Police Station Vs Sunil Giriraj Bhardwaj	
22	POCSO SPL CASE	100265/2018	The State of Mulund Police Station Vs Sanjay Satyawadi Sahu	z
23	POCSO SPL CASE	1000390/2018	Kurla Police Station Vs Hipolitis Josef Macial Disoja	PP
24	POCSO SPL CASE	1000637/2018	The State of Tardev Police Station Vs Deepak Jogan Sahani	PP
25	POCSO SPL CASE	100682/2018	The State of Shivaji Nagar Police Station Vs Salman Jamir Ansari	PP
26	POCSO SPL CASE	100021/2019	The State of V.B. Nagar Police Station Vs Aas Sadaraalm Ansari	PP
27	POCSO SPL CASE	100320/2019	The State- Antop Hill Police Station Vs Imran Majibulla Khan	PP
28	POCSO SPL CASE	100498/2019	The State of Maharashtra - Dharavi Police Station Vs Bhushan Devidas Gaikwad	PP
29	REMAND APPL POCSO	101012/2019	The State- Dadar Police Station Vs Akshay Vinod Chekhaliya	
30	POCSO SPL CASE	100567/2019	The State of Maharashtra - Pant Nagar Police Station Vs Sopan Ramlal Dafal	PP
31	POCSO SPL CASE	100610/2019	The State- Mahim Police Station Vs Nilesh Tanaji Akre	PP

SETTELEMENT

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32	ABA	101894/2019	Sandeep Shetty And 4 Others Vs State Govandi Police Station	Sundeep R Karnik
<u>R-E U-S 299 CR.P.C</u>				
33	POCSO SPL CASE	100486/2014	The State Amboli P.S Vs Sanjay Madhavrao Kamble	